PAVMENT OF INTERIM COMPENSATION TO DISPLACED PERSONS

Oral Answers

*290. SHRI P. C. BHANJ DEO: Will the Minister for REHABILITATION be pleased to state:

- (a) whether Government have approved of a scheme ior the payment of interim compensation to displaced persons;
- (b) if so, what is the estimate of the total interim compensation to be paid under this scheme; and
- (c) the period within which the disbursement of this amount will be completed?

MINISTER **DEPUTY** REHABILITATION (SHRI J. K. BHONSLE): (a) Yes.

- (b) No estimate has been formed as yet.
- SHRI P. C. BHANJ DEO: Will the hon. Minister now say whether a supplementary demand on account of this is necessary?
- SHRI J. K. BHONSLE: Not at the moment. Sir.
- SHRI P. C. BHANJ DEO: May we know whether the payments on this account are to be charged to the capital loan account?
- SHRI J. K. BHONSLE: To two accounts. Sir; the Evacuee Property Account and the Rehabilitation Grant

GOVERNMENT ADVERTISEMENTS

- *291. SHRI C. G. K. REDDY: Will the Minister for INFORMATION AND BROAD-CASTING be pleased to state:
- (a) the amount spent on Government advertising, including advertisements in respect of Government industries during the last three years;

what proportion of these advertisements was handled by pri vate advertising agencies; and

to Questions

(c) what are the names of such private advertising agencies?

THE MINISTER FOR INFORMATION AND BROADCASTING (Dr. B. V. KESKAR): (a) The Advertising Branch of the Ministry of Information and Broadcasting issues only display advertisements. The total amounts spent on such advertisements during the three vears 1950-51, 1951-52 and 1952-53 were Rs. 9,82,284, Rs. 9,65,925 and Rs. 11,07,954 respectively.

- (b) Display advertisements in news papers and periodicals only are handl ed through advertising agencies. The proportion of these advertisements to the total amounted to 61 per cent., 67 per cent, and 60 per cent, respectively.
- (c) Every effort will ,be madeto expedite the 1 (c) A statement giving the manner. (c) A statement giving the names of the Council.

et date for completion.

Statement

- 1. Advertising and Sales Promotion Co., Calcutta.
 - 2. D. J. Keymer & Co. Ltd., Madras.
 - 3. Grant Advertising, Inc., Calcutta.
- 4. J. Walter Thompson Co. (E), Calcutta.
- 5. L. A. Stronach & Co. (I) Ltd., Bombay.
- 6. National Advertising Service Ltd., Bombay.
 - 7. Press Syndicate Ltd., Calcutta.
 - 8. Publicity Forum, Calcutta.
 - 9. Sista's Ltd., Bombay.

SHRI C. G. K. REDDY: May I know whether the hon. Minister could give figures so far as they relate to items No. 2, 3. 4 and

DR. B. V. KESKAR: Yes.

Item No. 2 (D. J. Keymer & Co.) ibout Rs. 86,000.